

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 10.01.2022 (MONDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1474 of 2019	Xylem Water Solutions India Pvt Ltd. Vs. EPC Constructions India Ltd & Ors.	Atul Shanker	Nakul Sachdeva-R1
2.	Comp. App. (AT) (Ins) No. 332 of 2020	Hindustan Petroleum Corporation Ltd. & Anr. Vs. S.S. Engineers & Anr.	T. Sundar Ramanathan	Debaleena Ganguly Tutul Das (Singh) Aman Singh

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By order of Hon’ble Chairperson

-sd/-

Registrar